NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 433/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: M/s. RGP Realty Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME

DESIGNATION SIGNATURE

OI. HEMANT SETHI ADVOCATE



ORDER

CSP 431/230-232/NCLT/MB/MAH/2017 CSP 432/230-232/NCLT/MB/MAH/2017 CSP 433/230-232/NCLT/MB/MAH/2017 CSP 435/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 12.7.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)